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**Central Administrative Tribunal , Allahabad Bench, Allahabad  
R.A. No. 79 of 2007 in O.A. No. 767/2005**

this the 18th day of May, 2007

**Hon'ble Shri A.K. Singh, Member (A)  
Hon'ble Shri M. Kanthaiah, Member (J)**

1. Udai Kant Khare aged about 45 years son of Shri P.D.Srivastava resident of 119 Taksal Jhansi.

..Applicant

By Advocate: Shri R.K. Nigam

Versus

Union of India and others

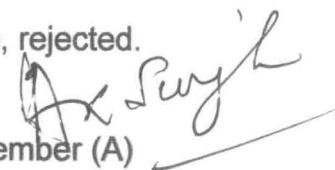
....Respondents

**ORDER (BY CIRCULATION)**

**BY HON'BLE SHRI A.K. SINGH, MEMBER (A)**

Perused the grounds of review. None qualifies for a review. If the Review Applicant is aggrieved against the order, remedy lies elsewhere and not under review. The Review Application is, therefore, rejected.

Member (J)

  
Member (A)

HLS/-